<u>COURT-I</u>

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (APPELLATE JURISDICTION)

APPEAL NO. 290 OF 2016

Dated: 7th July, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson Hon'ble Mr. B.N. Talukdar, Technical Member (P&NG)

In the matter of :

GAIL (India) Ltd. Vs.		Appellant(s)
	atory	Board & AnrRespondent(s)
Counsel for the Appellant(s)	:	Mr. Yoginder Handoo
Counsel for the Respondent(s)	:	Mr. Sumit Kishore for R.1
		Mr. Piyush Joshi Ms. Maulishree Gupta for R.2

<u>ORDER</u>

Learned counsel for respondent Nos. 1 & 2 state that they will be filing reply by 10.07.2017. They may file the same after serving copy on the other side. Thereafter, rejoinder may be filed on or before 25.07.2017 after serving copy on the other side.

List the matter on 01.09.2017.

(B.N. Talukdar) Technical Member (P&NG) Ts/Vg (Justice Ranjana P. Desai) Chairperson